

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 168 of 2015 & IA No. 437 of 2015

Dated: 19th July, 2017

In the matter of:

Power Grid Corporation of India Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **12.9.2017.**

PPS/ Court Master

tpd